- (b) Annual Accounts of the Board of Governors in supersession of Medical Council of India, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.

 [Placed in Library. See No. L.T. 1681/17/19]
- L Notifications of the Ministry of Road Transport and Highways.

II. Report and Accounts (2018-19) of the NHIDCL, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (GENERAL (RETD.) V. K. SINGH): Sir, I lay on the Table:

- I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under Section 10 of the National Highways Act, 1956:-
 - (1) S.O. 2503 (E), dated the 12th July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 50.934 (Delhi-Hapur Section) on National Highway No. 9 (Old NH -24) in the State of Uttar Pradesh.
 - (2) S.O. 2504 (E), dated the 12th July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 85.650 to K.M. 232.020 (Aligarh-Moradabad Section) on National Highway No. 93 (New NH-509) in the State of Uttar Pradesh.
 - (3) S.O. 2505 (E), dated the 12th July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 311.585 to K.M. 360.468 and from K.M. 379.465 to K.M. 399.657 (Rewa-Katni-Jabalpur Section) on National Highway No.7 in the State of Madhya Pradesh.
 - (4) S.O. 2611 (E), dated the 22nd July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 179.400 to K.M. 240.570 (Bedma-Dahikonga Section) on National Highway No. 43. (New NH-30) in the State of Chhattisgarh.
 - (5) S.O. 2612 (E), dated the 22nd July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 81.500 to K.M. 129.912

- (Dhamtari Kanker Section) on National Highway No. 43. (New NH-30) in the State of Chhattisgarh.
- (6) S.O. 2613 (E), dated the 22nd July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 240.570 to K.M. 297.470 (Dahikonga Jagdalpur Section) on National Highway No. 43. (New NH-30) in the State of Chhattisgarh.
- (7) S.O. 2741 (E), dated the 31st July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 238.695 to K.M. 307.000 (Punjab/Haryana Border-Jind Section) on National Highway No. 71 (New NH-352) in the State of Haryana.
- (8) S.O. 2742 (E), dated the 31st July, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 83.453 (Dausa-Lalsot-Kauthun Section) on National Highway No. 11A in the State of Rajasthan.
- (9) S.O. 2847 (E), dated the 7th August, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 0.300 to K.M. 46.700 (Jaipur Ring Road between Agra Road and Ajmer Road) on National Highway No. 148C in the State of Rajasthan.
- (10) S.O. 3020 (E), dated the 22nd August, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 21.850 (Jabalpur-Mandla Section) on National Highway No. 12A (New NH-30) in the State of Madhya Pradesh.
- (11) S.O. 3021 (E), dated the 22nd August, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 50.860 (Ambala-Kaithal Section) on National Highway No. 65 in the State of Haryana.
- (12) S.O. 3022 (E), dated the 22nd August, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 68.000 (Kanaktora-Jharsuguda Section) on National Highway No. 49 (old chainages in the State of Odisha).
- (13) S.O. 3133 (E), dated the 29th August, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 465.500 to K.M. 524.690

- (Wardha-Butibori Section) on National Highway No. 361 in the State of Maharashtra.
- (14) S.O. 3299 (E), dated the 16th September, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 65.870 to K.M. 122.300 (Rudhauli Basti Side approach of Ghaghra Bridge Section) on National Highway No. 233 in the State of Uttar Pradesh.
- (15) S.O. 3300 (E), dated the 16th September, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 50.860 to K.M. 95.418 (Ambala-Kaithal Section) on National Highway No. 65 in the State of Haryana.
- (16) S.O. 3301 (E), dated the 16th September, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 195.000 to K.M. 415.010 (Bijapur-Gulbarga-Homnbad Section) on National Highway No. 218 (New NH-50) in the State of Karnataka.
- (17) S.O. 3302 (E), dated the 16th September, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 0.000 to K.M. 53.775 (Bhopal-Sanchi Section) on National Highway No. 86 (Extn.) in the State of Madhya Pradesh.
- (18) S.O. 3303 (E), dated the 16th September, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 272.000 to K.M. 309.345 (Kullu-Manali Section) on National Highway No. 21 (New NH-3) in the State of Himachal Pradesh.
- (19) S.O. 3433 (E), dated the 23rd September, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 256.550 to K.M. 290.880 (Kota-Darah Section) on National Highway No. 12 in the State of Rajasthan.
- (20) S.O. 3606 (E), dated the 4th October, 2019, regarding rate of fee to be collected from users of the stretch from K.M. 22.673 to K.M. 71.496 (Khemkaran Town to start of Amritsar Bypass Section) on National Highway No. 354 in the State of Punjab.
- (21) S.O. 3745 (E), dated the 18th October, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 195.000 to K.M.

- 254.500 (Eepuripalem to Ongole Section) on National Highway No. 214A (New NH-216) in the State of Andhra Pradesh.
- (22) S.O. 3746 (E), dated the 18th October, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 400.575 to K.M. 465.500 (Yavatmal Wardha Section) on National Highway No. 361 in the State of Maharashtra.
- (23) S.O. 3747 (E), dated the 18th October, 2019, regarding the rate of fee to be collected from the, users of stretch from K.M. 119.022 to K.M. 176.400(UP/Haryana Border-Yamunanagar-Saha-Barwala-Panchkula Section) on National Highway No. 73 in the State of Haryana.
- (24) S.O. 3748 (E), dated the 18th October, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 242.400 to K.M. 311.585 (Rewa-Katni-Jabalpur Section) on National Highway No. 7 (New NH-30) in the State of Madhya Pradesh.
- (25) S.O. 3749 (E), dated the 18th October, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 48.580 to K.M. 126.525 (Raipur Bilaspur Section) on National Highway No. 200 (New NH-130 and 49) in the State of Chhattisgarh.
- (26) S.O. 3839 (E), dated the 24th October, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 36.600 to K.M. 174.750 (Borkedhi-Yerla-Maharashtra/Telangana Border) on National Highway No. 7 in the State of Maharashtra.
- (27) S.O. 3840 (E), dated the 24th October, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 277.500 to K.M. 333.500 (Mahulia-Bahragora-JH/WB Border Section) on National Highway No. 33 (New NH-18) and existing K.M. 199.200 to K.M. 183.587 (Bahragora-Kharagpur Section) on National Highway No. 6 (New NH-49) in the State of Jharkhand.
- (28) S.O. 3980 (E), dated the 4th November, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 0.000 to K.M. 94.258 (Chhapra Gopalganj Section) on National Highway No. 85 in the State of Bihar.

(29) S.O. 3981 (E), dated the 4th November, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 399.657 to K.M. 467.916 (Rewa-Katni-Jabalpur Section) on National Highway No. 7 (New NH-30) in the State of Madhya Pradesh.

[Placed in Library. For (1) to (29) See No. L.T. 1105/17/19]

- (30) S.O. 4125 (E), dated the 15th November, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 0.000 to K.M. 26.150 (Kathipudi to Start of Kakinada Bypass Section) on National Highway No. 214 (New NH-216) in the State of Andhra Pradesh.
- (31) S.O. 4179 (E), dated the 20th November, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 136.86 to K.M. 267.841 excluding K.M. 239.600 to K.M. 241.520 (Kerala Border to Kollegal Section) on National Highway No. 212 (New NH-766) in the State of Karnataka.
- (32) S.O. 4236 (E), dated the 22nd November, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 133.360 to K.M. 171.590 (Andhra Pradesh/Tamil Nadu Border to Nalagampalli Village Section) and from K.M. 172.000 to K.M. 219.687 (AP/ Karnataka Border Section) on National Highway No. 4 in the State of Andhra Pradesh.
- (33) S.O. 4237 (E), dated the 22nd November, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 547.400 to K.M. 623.318 (Lakhandon Mohagon Road Section) on National Highway No. 7 (New NH-44) in the State of Madhya Pradesh.
- (34) S.O. 4238 (E), dated the 22nd November, 2019, regarding the rate of fee to be collected from the users of stretch from K.M. 54.000 to K.M. 150.00 (Yadgiri Warangal Section) on National Highway No. 163 (New NH-202) in the State of Telangana.

[Placed in Library. For (30) to (34) See No. L.T. 1352/17/19]

(B) A copy each (in English and Hindi) of the following Notifications of the Ministry of Road Transport and Highways, under sub-section (3) of Section 50 of the Control of National Highways (Land and Traffic) Act, 2002:- (1) G.S.R. 658 (E), dated the 16th September, 2019, publishing the Highway Administration (Amendment) Rules, 2019.

[Placed in Library. See No. L.T. 1106/17/19]

- (2) S.O. 3292 (E), dated the 16th September, 2019, regarding establishment of Highway Administration under sub-section (1) of Section 3 of the Control of National Highways (Land and Traffic) Act, 2002 in supersession of Notification No. S.O. 2188 (E), dated the 23rd June, 2016 and S.O. 3333 (E), dated the 26th October, 2016.
- (3) S.O. 3293 (E), dated the 16th September, 2019, regarding establishment of Highway Administration and their jurisdiction as mentioned in the Table therein, under sub-section (2) of Section 3 of the Control of National Highways (Land and Traffic) Act, 2002.

[Placed in Library. For (2) and (3) See No. L.T. 1107/17/19]

- II. A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Annual Report and Accounts of the National Highways and Infrastructure Development Corporation Limited (NHIDCL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 1451/17/19]
- I. Notification of the Ministry of Consumer Affairs, Food and Public Distribution
- II. Report and Accounts (2018-19) of the WDRA, New Delhi; HVOC, New Delhi; and CWC, New Delhi and related papers

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

I. (A) A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification No.
 F. No. BS/11/09/2019, dated the 4th October, 2019, publishing the Bureau of